## (8)

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/91/(IB)/2017

NAME OF THE PETITIONER(S)

: WARTSILA SINGAPORE PVT LTD

NAME OF THE RESPONDENT(S)

: TELEDATA MARINE SOLUTIONS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

J. Chandraschusen

Counsel for petitien J. Church

## **ORDER**

Counsel for Petitioner present and submitted that the Corporate Debtor is in the process of winding up and prays time for getting copy of the order. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF/TARIQ) MEMBER (JUDICIAL)